

# RAJYA SABHA

*Wednesday, the 23rd September, 2020/1 Asvina, 1942 (Saka)*

*The House met at nine of the clock,*

MR. CHAIRMAN *in the Chair.*

## PAPERS LAID ON THE TABLE

### **Report and Accounts (2017-18) of the ADA, Bengaluru and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS;  
AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS  
(SHRI V. MURALEEDHARAN): Sir, on behalf of my colleagues, Shri Raj Nath Singh, I  
lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-third Annual Report and Accounts of the Aeronautical Development Agency (ADA), Bengaluru, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2771/17/20]

### **Notification of the Ministry of Textiles**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shrimati Smriti Zubin Irani, I lay on the Table, under sub-section (2) of Section 34 of the National Institute of Fashion Technology Act, 2006, a copy (in English and Hindi) of the Ministry of Textiles, Notification F. No. NIFT/HO/Act-Statutes/2007-Vol-IV, dated the 26th May, 2020, publishing the National Institute of Fashion Technology Statutes, 2020.

[Placed in Library. *See* No. L.T. 2883/17/20]

### **I Report and Accounts (2018-19) of the NIH, Kolkata and related papers**

### **II Report and Accounts (2018-19) of NEIAH, Shillong and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of Dr. Harsh Vardhan, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Homoeopathy (NIH), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2777/17/20]
- (ii)
- (a) Annual Report and Accounts of the North Eastern Institute of Ayurveda and Homoeopathy (NEIAH), Shillong, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2776/17/20]

**Report and Accounts (2018-19) of BECIL, New Delhi and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Prakash Javadekar, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
  - (a) Twenty-fourth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2778/17/20]

**Report and Accounts (2018-19) of the Central Civil Services Cultural and Sports Board, New Delhi and related papers**

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Dr. Jitendra Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.